

INTELLECTUAL PROPERTY RIGHTS COMMITTEE, SCHOOL OF LAW, CHRIST (DEEMED TO BE UNIVERSITY)



Presents

NATIONAL-LEVEL WEBINAR ON NAVIGATING ADR IN IP LAW: MULTI-JURISDICTIONAL PERSPECTIVES

GUEST SPEAKER



MR. RUSSELL E. LEVINE PARTNER, KIRKLAND & ELLIS LLP

GUEST SPEAKER



MR. ALBAN KANG
SENIOR CONSULTANT,
BIRD & BIRD, SINGAPORE

GUEST SPEAKER



MR. PRANAV MAGO

DIRECTOR, INTERNATIONAL

ARBITRATION, CYRIL AMARCHAND

MANGALDAS, MUMBAI

GUEST SPEAKER



MS. ISHA SINGH

LEGAL CASE MANAGER,
WIPO ARBITRATION & MEDIATION
CENTER, GENEVA, SWITZERLAND

MANAGEMENT

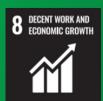
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DR. SAPNA S, HEAD OF DEPARTMENT

FACULTY COORDINATORS

DR. AVISHEK CHAKRABORTY DR. ARADHANA SATISH NAIR

STUDENT CONVENORS

ABHISVARA KANDALAM SHREYA SAMPATHKUMAR









VIRTUAL, ZOOM MEETING SEPTEMBER 8TH, 2023, 06:35 PM - 8:05 PM IST